

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the ^{16th} of November 2023

S.O 591 In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Udhampur as shown against each:-

| S No. | Name of Officer (Dr./Mr./Ms.) | Designation | Place of Posting (Jurisdiction) |
|-------|-------------------------------|---|---------------------------------|
| 01 | Ranjeet Singh Kotwal | Assistant Commissioner Development/Assistant Commissioner Panchayat | Udhampur |
| 02 | Manmeet Kumar | District Panchayat Officer | Udhampur |
| 03 | Rakesh Kumar | Block Development Officer | Dudu/Latti |
| 04 | Sonali Arora | Block Development Officer | Khoon |
| 05 | Nidhi Kralia | Block Development Officer | Moungri |
| 06 | Shahbaz Choudhary | Block Development Officer | Narsoo/Sewna |

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: -16 - 11-2023

No. Law/Power/18/2021-10

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Jammu.
- 3) Secretary to Government, Revenue Department.
- 4) District Magistrate Udhampur. This is with reference to letter No. **DMU/JC/1238** Dated: **15.11.2023**.
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) Concerned officers.....(All).
- 7) SO section, Department of Law, Justice and Parliamentary Affairs.
- 8) Incharge Website

(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A

16.11.2023